

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016  
APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016 AND  
APPEAL NO. 139 OF 2018**

**Dated: 14<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016**

**UJVN Ltd. .... Appellant(s)**  
**Versus**  
**Uttarakhand Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016**

**UJVN Ltd. .... Appellant(s)**  
**Versus**  
**Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**APPEAL NO. 139 OF 2018**

**UJVNL**

**.... Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

Heard Mr. Amit Anand Tiwari, learned counsel for Appellant, Mr. Buddy A. Ranganadhan, learned counsel for Respondent No. 1 and Mr. Pradeep Misra, learned counsel for Respondent No. 2 at length.

List these matters for further hearing on **27.05.2019**.

**(S.D. Dubey)**  
**Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**